

GOVERNMENT OF INDIA  
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 652**  
TO BE ANSWERED ON 26.06.2019

**COMMON SERVICE CENTRES**

**652 SHRI RAJESHBHAI CHUDASAMA:**

Will the Minister of Electronics and Information Technology be pleased to state:

- (a) whether the Government proposes to enable all 2.9 lakh Common Service Centres (CSCs) in the country, to operate as business correspondent of banks;
- (b) if so, the details thereof; and
- (c) whether these centres will be allowed to perform many more services and;
- (d) if so, the details thereof

**ANSWER**

MINISTER FOR ELECTRONICS AND INFORMATION TECHNOLOGY  
(SHRI RAVI SHANKAR PRASAD)

(a) and (b): M/s CSC e-Governance Services India Limited (CSC –SPV) has been engaged as a corporate Business Correspondent (BC) by 26 Banks (Public Sector Banks, Regional Rural Bank and Private Sector Banks) for enabling its Village Level Entrepreneurs (VLEs) to become Business Correspondent Agents/Customer Service Points to deliver various banking and financial services across the country. As of now, 31<sup>st</sup> May, 2019, total 12,242 VLEs out of 3,65,918 functional CSCs (Urban & Rural) are engaged as Business Correspondent (BC).

(c) and (d): The key objective of CSCs is to deliver various citizen centric services, such as, Government to Citizen (G2C), Business to Citizen (B2C) services, financial inclusion services, educational services, skill development services etc. At present CSCs are already providing a number of services which includes Aadhaar, Birth Death, Caste, Income, Domicile certificates, NERGA services, Health services, Banking & Insurance services, e-Learning & Digital Literacy and Tele-medicine etc.

\*\*\*\*\*